

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1194 of 2019**

**IN THE MATTER OF:**

**Tarun International Ltd.**

**...Appellant.**

**Versus**

**Vikram Bajaj (RP for Anil Special Steel  
Industries Ltd.) & Ors.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Praveen Kr. Sharma and Mr. Jagdev Singh,  
Advocates.**

**For Respondents: Mr. Abhishek Anand and Mr. Mohak Sharma,  
Advocates for R-1.**

**Mr. Gaurav Bharadwaj, Advocate for R-2.**

**Mr. Brijesh Kr. Tamber, Advocate for R-3.**

**Mr. Rajeeve Mehra, Sr. Advocate with Mr. Shivam  
Goel and Mr. Ankit Singal, Advocates for R-4.**

**Mr. Harish Kr. Tripathi, Advocate for R-5.**

**ORDER**

**(Virtual Mode)**

**13.10.2020**

Due to paucity of time, the matter could not be taken up.

Post the Appeal for concluding the arguments on **23<sup>rd</sup> November, 2020.**

**[Justice Bansi Lal Bhat]  
The Acting Chairperson**

**[V.P. Singh]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**